

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

24.

CP/228(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2024**

NAME OF THE PARTIES: Indospace Park Chakan 1b Private
Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. CA Harsh C. Ruparelia i/b ARCH & Associates, Ld. Authorised Representative for the Petitioner present. Mr. Bhagwati Prasad, Ld. Authorised Representative on behalf of the RD Office, WR, present through VC.
2. Ld. Authorised Representative for the Petitioner seeks time to file proof of service. Three weeks' time is granted.
3. List this matter for further consideration on **14.03.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)